

**CORRIGENDUM TO DETAILED PUBLIC STATEMENT CUM OFFER OPENING PUBLIC ANNOUNCEMENT
TO THE SHAREHOLDERS OF
RAJPUTANA INVESTMENT & FINANCE LIMITED**

CIN: L65929WB1941PLC010731

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This Advertisement (“**Corrigendum to DPS cum Offer Opening PA**”) is being issued by VC Corporate Advisors Private Limited (“**Manager to the Offer**”), on behalf of M/s. B R D Developers and Builders Limited (hereinafter referred to as the “**Acquirer**” or “**BRDDBL**”) and the PACs pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“**SEBI (SAST) Regulations**”) in respect of Open Offer (“**Offer**”) for the acquisition of 8,00,800 equity shares of Rs. 10/- each representing 26% of the total paid up equity and voting share capital of M/s. Rajputana Investment & Finance Limited (“**RIFL**” or the “**Target Company**”). The Detailed Public Statement (“**DPS**”) pursuant to the Public Announcement (“**PA**”) made by the Acquirer alongwith the PACs has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Aajkal (Bengali daily) and Mumbai Lakshadweep (Marathi daily) on 26.03.2018.

1. The Offer Price is Rs. 11.50/- (Rupees Eleven and Fifty paise Only) per equity share payable in cash (“**Offer Price**”).
2. Committee of Independent Directors (“**IDC**”) of the Target Company recommend acceptance of the Open Offer made by the Acquirer alongwith the PACs, as the Offer Price of Rs. 11.50/- (Rupees Eleven and Fifty paise Only) per equity share is fair and reasonable and in accordance with SEBI (SAST) Regulations.

The recommendation of IDC was published in the aforementioned newspapers on 14.07.2018.

3. There has been no competitive bid to this Offer.
4. The completion of dispatch of Letter of Offer (“**LOF**”) to the Shareholders of Target Company as on the Identified Date (i.e.; 03.07.2018) was completed on 10.07.2018.
5. Shareholders are required to refer to the LOF for the detailed procedure for tendering their equity shares in the Offer and are required to adhere to and follow the procedure outlined therein. Please note that a copy of the LOF along with the Form of Acceptance-cum-Acknowledgement is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in, and also on the website of Manager to the Offer, www.vccorporate.com and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/ non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
 - a. **In case of physical Shares:** Eligible Person(s) may participate in the Offer by confirming their consent to participate in this Offer on the terms and conditions as set out in the PA, DPS and LOF. They can participate by submitting an application to the Seller Member on a plain paper giving details regarding their shareholding and requisite documents as mentioned in the LOF. The Seller Member has to deliver physical share certificates and other relevant documents along with the TRS to the Registrar to the Offer by Registered Post / Speed Post / Courier / Hand Delivery so as to reach to the Registrar within 2 days from the closing of the Tendering period.
 - b. **In case of Dematerialized Shares:** Eligible Person(s) may participate in the Offer by approaching their respective Selling member / broker indicating the details of equity shares they intend to tender in the Offer.
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 03.04.2018. The Manager to the Offer has received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI Observation letter no. SEBI/HO/CFD/DCR1/OW/P/2018/018571/1 dated June 29, 2018 which have been incorporated in the LOF.
7. **Any other material change from the date of PA:** There has been no material changes in relation to the Offer, since the date of the Public Announcement on 19.03.2018, save as otherwise disclosed in the DPS, corrigendum to the DPS and Letter Of Offer.

8. Schedule of Activities:

Activities	Original		Revised	
	Date	Day	Date	Day
Date of the Public Announcement(PA)	19.03.2018	Monday	19.03.2018	Monday
Publication of Detailed Public Statement in newspapers	26.03.2018	Monday	26.03.2018	Monday
Last date of Filing of the Draft Offer Document with the SEBI	04.04.2018	Wednesday	04.04.2018	Wednesday
Last date of a Competing Offer	18.04.2018	Wednesday	18.04.2018	Wednesday
Identified Date*	27.04.2018	Friday	03.07.2018	Tuesday
Date by which the Letter of Offer will be dispatched to the shareholders	08.05.2018	Tuesday	10.07.2018	Tuesday
Last date for upward revision of Offer Price and/or Offer Size	09.05.2018	Wednesday	11.07.2018	Wednesday
Last date by which Board of the Target Company shall give its recommendation	10.05.2018	Tuesday	13.07.2018	Friday
Advertisement of Schedule of Activities for Open Offer, status of statutory and other approvals in newspapers and sending the same to SEBI, Stock Exchanges and Target Company	14.05.2018	Monday	16.07.2018	Monday
Date of commencement of tendering period	15.05.2018	Tuesday	17.07.2018	Tuesday
Date of closing of tendering period	28.05.2018	Monday	30.07.2018	Monday
Date by which communicating rejection/ acceptance and payment of consideration for applications accepted	11.06.2018	Monday	13.08.2018	Monday

** Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers) are eligible to participate in the Offer any time before the Closure of the Offer.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PACS:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

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Place: Kolkata

Date: 16.07.2018